

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/213(KB)2023
IVN.P/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | ASHOK SHARMA VS CALCUTTA CERAMICS PVT LTD |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) SEC. 244(1) |

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Petitioners
Ms. Aishwarya Chowdhury, Adv.

Mr. Gaurav Purkayastha, Adv. : For Respondents Nos. 1, 2 and 3
Mr. Ashutosh Mukherjee, Adv.

Mr. Shiv Mangal Singh, Adv. : For IOB

ORDER

1. Ld. Counsel for the parties present.
2. Interim order, if any, shall continue till the next date of hearing.
3. Post this matter on **5/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)